

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP/72/KOB/2019
SECTION	SEC. 213,241 & 242 C/ACT
NAME OF PARTIES	T R VENUGOPAL & ANOTHER V/S ELITE TASTY TOASTS PVT LTD & 14 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	VIJAY V PAUL, GOKUL KRISHNAN R.
RESPONDENTS ADVOCATE/ PROFESSIONAL	MENON & PAI, ANIL D NAIR, PHILIP MATHEW

**2nd JULY 2024**

## O R D E R

**IA(C/ACT)/ 105/KOB/2024 in CP/72/KOB/2019**

List this matter for further consideration on **22.07.2024**.

**CP/72/KOB/2019**

Learned Senior Counsel, Mr. Joseph Kodianthara appears on behalf of the Petitioners through virtual mode. Learned Counsel, Mr. Sandeep Singhi appears on behalf of the Respondents.

As jointly prayed by Counsels for both sides, Registry is directed to list this matter for further consideration on **22.07.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**